

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.05.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 01/15 IN CP 74/15, TP 80/16	For hearing	397/ 398	Mybirdie Solutions LLP	Indus Law	Habitat Pragnya Property Developments P. Ltd. & 7 Others	Raghuram Cadambi for C.K. Nanda-kumar for R-1 to R-8.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. *Ms. AYSHWARYA CHANDAR*
for Induslaw

Petitioner

Aysha Chandar

ORDER

Heard Ms. Ayshwarya Chandar, learned Counsel for Petitioner/Operational Creditor.

Heard Shri Raghuram Cadambi, learned Counsel for Respondent/Corporate Debtor.

At the request of learned Counsel for Respondent, post the case to 18/07/2018.


MEMBER (T)


MEMBER (J)